SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need to release pending compensation along with arrears to farmers of Ramgarh District in Jharkhand by Coal India Limited

श्री खीरू महतो (बिहार) : उपसभापति महोदय, आपने मुझे बोलने के लिए समय दिया, इसके लिए मैं आपका बहुत आभारी हूं।

महोदय, झारखंड प्रदेश के रामगढ़ जिले में कोल बियरिंग एक्ट, 1957 के तहत भारत सरकार की अधिसूचना संख्या -343/ दिनांक 03.02.2004 के माध्यम से सेंट्रल कोल फील्ड्स लिमिटेड (कोल इंडिया) द्वारा ग्राम केदला में 475.40 एकड़, जो लगभग 192.46 हेक्टेयर है, ज़मीन का अधिग्रहण किया गया था।

उपरोक्त भूमि अर्जित करने के पहले वर्ष 1974-75 से सी.सी.एल. (कोल इंडिया) कार्य करती चली आ रही है और रैयतों/ग्रामीण भू-विस्थापितों के साथ वर्ष 1978-79 में सी.सी.एल. (कोल इंडिया) ने एग्रीमेंट किया था कि जब तक भूमि का मुआवज़ा सी.सी.एल. प्रबंधन नहीं देता है, तब तक फसल क्षतिपूर्ति का भुगतान प्रतिवर्ष दिया करेगी, परंतु वर्ष 2004 में कोल बियरिंग एक्ट, 1957 के तहत अधिसूचना के बाद वह न तो फसल क्षतिपूर्ति का भुगतान कर रही है और न ही भूमि मुआवज़ा का भुगतान कर रही है। भारत सरकार आज तक 20 वर्षों का एकमुश्त फसल क्षतिपूर्ति भुगतान एरियर के साथ दे। इसके साथ ही साथ भू-विस्थापितों को वर्तमान दर से मुआवज़ा भी दे।

SHRI SANDOSH KUMAR P (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need to provide new trains and additional stoppages on Salem-Namakkal-Karur Railway line

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Mr. Deputy Chairman, Sir, the Namakkal Railway line which provides direct connectivity between Salem-Karur started during the financial year 1996-97, at an estimated cost of Rs. 229.88 crore, but the project has been completed in the year 2013-14 at a total cost of Rs.750 crore due to delays. However, it is not utilised to its fullest potential.

Mallur, Rasipuram, Kalangani, Namakkal and Mohanur are the stations in this railway line. It is really pathetic that the district headquarters of Namakkal has only 21 train stoppages per day altogether, and it is even more pathetic, because the other stations in this line get less than 10 train stoppages per day altogether. Only one train via this route is connecting the State capital and that too does not halt at other stations than Namakkal. Also, there are no day-time trains in this route except a passenger, and the worst is on Sundays where this passenger train is not operated.

The tourists visiting famous Kolli hills which is now becoming a favourite tourist destination, and visitors to Namakkal-Anchaneya temple are affected majorly due to non-availability of trains and they are changing to road transport from Salem Junction.

For more than eight years, the people are demanding additional trains through Salem-Namakkal-Karur route, but it has not materialised till date. I have demanded the same twice via D.O. letters to GM-Southern Railway, but the response was negative, like 'not possible', 'low patronage' etc., etc.

Therefore, I humbly request the hon. Railway Minister through this Special Mention that the Railways should operate more new trains and provide additional stoppages on the Salem-Namakkal-Karur line by taking necessary action. Thank you, Sir.

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.